

aspects of the matter. It is not possible to indicate the time by which this examination will be complete.

Installation of Telephone Call Metering Instruments in Subscribers' Homes

*87. SHRI RAMKANWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are planning to install telephone call metering instruments in Subscribers' homes ;

(b) if so, by which date the schemes is likely to be implemented ; and

(c) the total financial implications of the scheme ?

THE MINISTER OF COMMUNICATIONS, (SHRI H.N. BAHUGUNA) : (a) Yes, Sir ; for recording Subscribers Trunk Dialling System calls only.

(b) A field trial of the charge Indicator meters will be conducted in selected exchanges before mass production of these meters is taken up. It is too early to indicate as to when this scheme is likely to be implemented.

(c) Total financial implications of the scheme can be worked out only after details such as cost of manufacture, etc. are known, which can be assessed only after a trial of the prototypes of these meters. The total costs will also depend upon the likely demand which can be estimated only after the facility has been developed and is offered to the public.

Appointment of Director of Indian Institute of Public Administration

*89. SHRI JAGDISH BHATTACHRYYA: Will the PRIME MINISTER be pleased to state :

(a) whether the attention of Government has been drawn to the controversy between the I.A.S. officials and the Central Information Service Association over the appointment of the Director of the Indian Institute of Public Administration ; and

(b) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND

IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDA) : (a) Government are not aware of any such controversy. However, a letter published in the *Times of India* on the 10th April, 1970 and in the *Hindustan Times* on the 14th April, 1970, under the heading "I.I. P.A." in the name of the Vice President of the Central Information Services Association criticising the reported move to appoint an I.A.S. officer as Director on the Indian Institute of Public Administration came to the notice of the Government. No IAS officer was actually appointed as Director of the Institute.

(b) Does not arise.

Corporation for Production Centres in Kerala

401. SHRI VAYALAR RAVI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Production Centres in Kerala are running on profit ;

(b) if so, whether Government propose to constitute a corporation to run the establishments effectively ;

(c) whether the employees of these Centres have made a representation to Government for fixing their pay ; and

(d) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) No. Sir. These Centres were established in 1956 with a view to providing training for the educated unemployed in production activities ;

(b) No ; the question of transfer of these Centres to the State Governments or other agencies is under consideration of the Government.

(c) Yes, Sir.

(d) Some of the points made in the representation have been accepted.

Setting up of Telephone Factory in Kerala

403. SHRI VAYALAR RAVI : Will the